

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 20 OF 2017 IN
DFR NO. 4041 OF 2016**

Dated: 15th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

NHPC Ltd.

...Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Shankar Dvivedi

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R.1

Ms. Suparna Srivastava for NTPC

Mr. Sethu Ramalingam for R.4, CERC

ORDER

List the matter on **16.03.2017**. In the meantime, affidavit of service be filed.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh